

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 88 OF 2018 & IA NO. 247 OF 2018
IN APPEAL NO. 19 OF 2018

Dated: 17th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Gurha Thermal Power Company Ltd. & Ors.Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Roohina Dua
Mr. Cheitanya Madan
Mr. Kaushik Saha

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-1 to R-4

Mr. R.K. Mehta
Ms. Himanshi Andley for R-5

ORDER

At the request of learned senior counsel and learned counsel appearing for the parties, list the IA for hearing on **19.12.2018 at 2.30 p.m.** before the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil and Hon'ble Shri S.D. Dubey, Technical Member before Court – II after obtaining necessary orders from Chairperson, APTEL.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member

